

ITEM NO.115(MM)

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1010 OF 2004

DURGA BURMAN(ROY) Appellant (s)

VERSUS

STATE OF SIKKIM Respondent(s)

(With office report)

Date: 31/05/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
(VACATION BENCH)

For Appellant(s) Dr. Sushil Balwada, Adv.

For Respondent(s) Ms.Aruna Mathur, Adv.(Mentioned by)

UPON hearing counsel the Court made the following
O R D E R

As requested by the learned counsel for the respondent,
the case is adjourned.

To be listed after the summer vacation.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master